

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

\*\*\*\*\*

**Subject: Summer Vacation 2019-arrangement notified.**

**ORDER**

**No:** 296

**Dated:** 18/06/2019

In partial modification to Order No. 266/GS dated 06.06.2019, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Dhiraj Singh Thakur as Vacation Judge in Srinagar wing of the High Court with effect from 17<sup>th</sup> to 21<sup>st</sup> of June, 2019 (both days inclusive).

**By order.**

  
(Sanjay Dhar)  
**Registrar General**

**No:** 7183-206/9.S

**Dated:** 18/06/2019

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.  
..... for information.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. President High Court Bar Association, Jammu/Srinagar.
7. Joint Registrar, Judicial/Protocol, High Court of J&K, Srinagar/Jammu.  
..... for information and necessary action.
8. ✓ CPC e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.
9. Chief Librarian, High Court of J&K, Jammu/Srinagar.
10. Manager Government Press, Jammu/Srinagar for publication in the Govt. Gazette.  
.....for information and necessary action.

  
**Registrar General**